

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 104 OF 2016 &  
IA NOS. 249 & 250 OF 2016**

**Dated: 20<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member**

**In the matter of:**

**Gail Gas Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.  
Mr. Ajit Pudussery  
Mr. Ajeet Singh Verma  
Mr. Navroop Singh Bakshi  
Mr. Kamil Khan  
Mr. Sandeep Kumar

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Prashant Bezboruah

**ORDER**

We have heard learned senior counsel for the appellant for some time.

List the matter for further hearing on **07.12.2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*